

Promotion of industries in rural and backward regions

2299. SHRI VIJAY PAL SINGH TOMAR: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government proposes to promote industries especially in rural and backward regions of the country in public sector;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the State-wise details of the proposals received by the Central Government from State Governments in this regard; and

(d) the action taken or proposed to be taken by the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY): (a) to (d) There is no such proposal in department to promote industries in rural and backward regions of the country in public sector. However, to promote industries in rural and backward regions of the country, this department is implementing following schemes.

(1) The Scheme for Jammu and Kashmir provides (i) Central Capital Investment Incentive (30% of the investment in plant and machinery with an upper limit of ₹ 5 crore), (ii) Central Interest Incentive (3% interest on working capital for 5 years) and (iii) Central Comprehensive Insurance Incentive (Reimbursement of 100% insurance premium for 5 years). The scheme is in force from 15.06.2017 to 31.03.2022.

(2) The scheme for Himachal Pradesh and Uttarakhand provides (i) Central Capital Investment Incentive (30% of the investment in plant and machinery with an upper limit of ₹ 5 crore) (ii) Central Comprehensive Insurance Incentive (Reimbursement of 100% insurance premium for 5 years). The scheme is in force from 01.04.2017 to 31.03.2022.

(3) The scheme for North Eastern states including Sikkim provides (i) Central Capital Investment Incentive (30% of the investment in plant and machinery with an upper limit of ₹ 5 crore), (ii) Central Interest Incentive (3% interest on working capital for 5 years), (iii) Central Comprehensive Insurance Incentive (Reimbursement of 100% insurance premium for 5 years), (iv) Income Tax Reimbursement of centre's share for 5 years, (v) GST reimbursement of Central Government share of CGST & IGST for 5 years, (vi) Employment Incentive under which additional 3.67% of the employer's contribution to EPF in addition to Government bearing 8.33% Employee Pension Scheme (EPS) contribution of the employer in PMRPY and (vii) Transport

incentive on finished goods movement by Railways (20% cost of the transportation), by Inland Waterways Authority (20% of the cost of transportation) and by air (33% of cost transportation of air freight) from the station/port/airport nearest to unit to the station/port/airport nearest to the destination point.

Also, under this scheme a single unit can avail overall benefits up to ₹ 200 crore.

(4) Scheme of Budgetary Support to the eligible units located in the states of Jammu and Kashmir, Uttarakhand, Himachal Pradesh and North Eastern States including Sikkim under Goods and Service Tax Regime extends benefits of GST reimbursement of Central Government share of CGST and IGST to the industrial units for the residual period to them which were earlier availing excise exemption in the pre-GST regime.

(5) In addition, DIPP is also implementing 'Modified Industrial Infrastructure Upgradation Scheme (MIUS)' to upgrade common industrial infrastructure in Industrial Parks/Estates/Areas in the country including green field projects in backward areas including NER. Under this scheme, 21 projects are under implementation/completed in various States including six projects in the States of Himachal Pradesh, Jammu and Kashmir, Mizoram and Tripura.

The financial assistance provided to promote industrialization in the states of Jammu and Kashmir, Himachal Pradesh, Uttarakhand and the states of North Eastern region including Sikkim is given in the Statement [Refer to the Statement appended to Answer to USQ No. 2296 Part (a) to (d)].

Implementation of new Industrial Policy

2300. SHRI SUSHIL KUMAR GUPTA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government has prepared any action plan for implementing the proposed new Industrial Policy for promoting manufacturing and economic growth in the country;

(b) if so, the details thereof in this regard; and

(c) if not, the reasons therefor for its delayed implementation?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY): (a) and (b) A new Industrial Policy is under consideration of the Government. In view of the rapidly changing landscape of manufacturing and services, as well as in the light of the new technologies and business models which are prevalent now, the need for a new industrial policy to